DEVELOPMENT OF INTERNATIONAL AIRPORT AT BHOGAPURAM

1389.   SHRI KANUMURU RAGHU RAMA KRISHNA RAJU

Will the Minister of CIVIL AVIATION
नागर विमानन मंत्री   be pleased to state:-

(a) the details of the progress and present status of the proposed development of the International Airport at Bhogapuram in Vizianagaram District of Andhra Pradesh;
(b) whether the Government proposes to use the present airport situated at Visakhapatnam for other purposes once the international airport at Bhogapuram commences its operations; and
(c) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION
नागर विमानन मंत्रालय में राज्य मंत्री   (GEN. (DR) V. K. SINGH (RETD))

(a) to (c): Government of India (GoI) granted Site Clearance to State Government of Andhra Pradesh (GoAP) in January, 2016, for development of Bhogapuram Greenfield airport with a provision that scheduled commercial operations at the Civil Enclave at the existing Vizag Naval airfield will be stopped for a period of 30 years, once the operations of Greenfield Airport at Bhogapuram starts. Subsequently, 'In Principle' approval for development of Bhogapuram airport was granted in October, 2016.

GoAP has taken up the development of Bhogapuram airport in Public Private Partnership (PPP) mode. A Concession Agreement for development of Bhogapuram airport has been executed between GoAP and the Concessionaire on 12.06.2020. Further, a Memorandum of Understanding (MoU) has been signed between Airports Authority of India (AAI) and GoAP in September, 2022 for mutation of land in possession of AAI in Vizag Civil Enclave in the name of AAI. Ministry of Civil Aviation has granted NOC in September, 2022 to GoAP for closure of scheduled commercial operations at the Civil Enclave at existing Vizag Naval Airfield (lNS Dega) for 30 years, subject to compliance of the provisions of MoU entered between AAI and GoAP.

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